

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

**INDEX**

*IN*

**SUPPLEMENTARY AFFIDAVIT BY MUNICIPAL  
COMMISSIONER, MUNICIPAL CORPORATION,  
DEHRADUN (RESPONDENT NO.4)**

Original Application No. 477/2022

Rajendra Gangsari

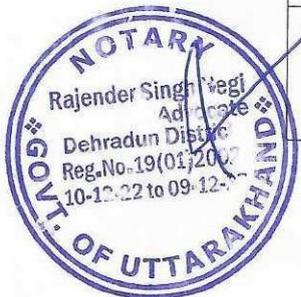
Applicant

Versus

State of Uttarakhand and Ors.

Respondents

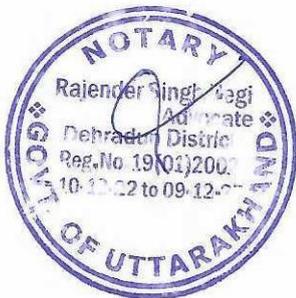
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Dated: 16<sup>th</sup> January, 2024

Dr. Aman Rab  
Advocate  
(Counsel for respondent no. 4)



IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI  
SUPPLEMENTARY AFFIDAVIT BY MUNICIPAL  
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Original Application No. 477/2022

Rajendra Gangsari

Applicant

Versus

State of Uttarakhand and Ors.

Respondents



AFFIDAVIT of Gaurav Kumar, aged about 38 years, S/o Shri Sunil Kumar Singhal, presently posted as Commissioner, Municipal Corporation, Dehradun.

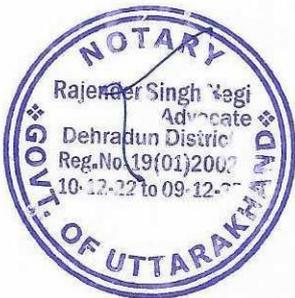
Deponent

I, the above-named deponent do hereby solemnly affirm and state on oath as under: -

- 1) That the deponent is presently posted as the Commissioner, Municipal Corporation, Dehradun and is competent to sign and swear the instant affidavit.
- 2) That in furtherance of the Joint Inspection Report prepared by Joint Committee, the answering respondent has taken following actions: -

i. That a proposal with an estimated cost of Rs. 115.38 Lakh was prepared by the Irrigation Department to construct a Storm Water Drain/ trench (700-m length & 4-m wide) along the wall of SWMP on the outer side to prevent storm water from entering into the plant. In furtherance of the said proposal, Executive Engineer, Irrigation Department, Irrigation Block Vikasnagar vide letter no. 2429 dated 29.08.2023 forwarded the amended plan cost to the District Magistrate, Dehradun, and requested to handover the said plan to the Forest Department as the land belongs to the Forest Department. Further, Chief Municipal Health Officer, Nagar Nigam Dehradun vide letter no. 1884 (H), dated 03.01.2024 informed District Magistrate and Executive Engineer, Irrigation Block, Vikas Nagar to attend the meeting on 05.01.2024 at 3:00 P.M regarding obtaining NOC for the construction of Storm Water Drain in the proposed land site. The copy of Irrigation Plan, letter dated 29.08.2023 and 03.01.2024 is being marked and filed as **Annexure No. 1 (colly)** to this affidavit.

ii. The Municipal Commissioner, Nagar Nigam Dehradun vide order bearing no. 1895(H) dated 05.01.2024 constituted a committee, consisting of Scientist-D, MoEFCC, Nodal Officer, S.V.N, Environment Officer, UKPCB, and Chief Health Officer, Nagar Nigam, Dehradun in compliance with the suggestions of the Joint Committee to examine the feasibility report w.r.t the capacity of LTP plant, wet scrubbers, carbon filters, and



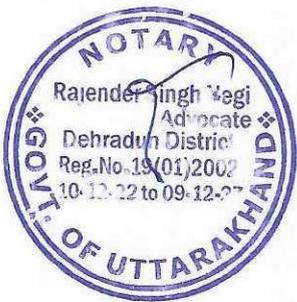
A handwritten signature in blue ink, appearing to be "Rajender Singh Negi".

biofilters. The copy of order dated 05.01.2024 is being marked and filed as to **Annexure No. 2** this affidavit.

- iii. Consequently, the Chief Municipal Health Officer, Nagar Nigam Dehradun vide letter bearing no. 1896 (H), dated 05.01.2024, directed M/s Green Clean Waste Management Private Limited to prepare a feasibility report w.r.t the capacity of LTP plant, wet scrubbers, carbon filters, biofilters and the same shall be submitted with the Nagar Nigam, Dehradun so that the committee may examine the feasibility report in order to ensure the proper operation of the Sheehambada Processing Plant. The copy letter dated 05.01.2024 is being marked and filed as **Annexure No. 3** to this affidavit.
- iv. That the Municipal Commissioner, Nagar Nigam Dehradun, vide letter bearing no. 2771(H), dated 01.05.2023 sent the proposal to the Urban Development Directorate to take action for the disposal of mixed waste/ RDF deposited at Landfill site of the Sheehambada Processing Plant. Further, vide letter no. 1879(H), dated 18.09.2023, Nagar Nigam wrote to IIT, Roorkee to proceed with the Quantification/Estimation and quality analysis of stored RDF/ mixed waste at the processing plant site. The copy letter dated 01.05.2023 and 18.09.2023 is being marked and filed as **Annexure No. 4 (colly)** to this affidavit.



- v. That Municipal Commissioner, Nagar Nigam Dehradun, vide letter bearing no. 2755 (H) dated, 28.04.2023, wrote to Director, Urban Directorate proposing grant of financial aid to procure 75 MM Trommel, 30 TPH Ballistic Septor, and 25 TPH Shredder in order to increase the capacity of the Sheeshambada Processing Plant. The said proposal has been accepted and the tender shall soon be issued by Nagar Nigam Dehradun. The copy letter dated 28.04.2023 is being marked and filed as **Annexure No. 5** to this affidavit.
- vi. That a meeting was conducted on 18.12.2023 under the Chairmanship of Additional Secretary Urban Development Department w.r.t to the proposal made by Nagar Nigam, Dehradun for increasing the capacity of Sheehambada Processing Plant and purchasing of 58 Hooper/Tipper Vehicles amounting to Rs 999.22/- Lakhs. In the said meeting, the proposal was accepted with certain conditions. The copy minutes of meeting dated 18.12.2023 is being marked and filed as **Annexure No.6** to this affidavit.
- vii. That the Municipal Commissioner, Nagar Nigam Dehradun, vide letter bearing no. 1885 (H) dated, 04.01.2024, requested the Fire Safety Officer, Dehradun to conduct an audit/inspection of Sheeshambada Processing Plant and Transfer Station situated at Kargi, to provide suggestions for the installation of fire safety equipment as per the safety parameters to ensure that fire safety equipment installed in the Processing Plant are in compliance with the safety standards required for a



A handwritten signature in blue ink, consisting of a large loop and a vertical stroke.

processing plant. The copy of letter dated 04.01.2024 is being marked and filed as **Annexure No. 7** to this affidavit.

viii. That for the effective odour control, enzyme spray is undertaken four times a day regularly. In this regard, copy of the Log Book of the Enzyme Spray Report for November 2023 is being marked and filed as **Annexure No. 8** to this affidavit.

ix. That M/s NACOF submitted an application for the renewal of their CTO to UKPCB. UKPCB vide letter dated 04.08.22023, issued a letter granting M/s NACOF a Provisional Consent Order (CCA) valid until 31.01.2024. The copy of letter dated 04.08.2023 is being marked and filed as **Annexure No. 9** to this affidavit.

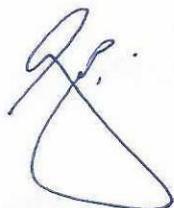
3) That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.



  
Deponent

Verification: -

I, Gaurav Kumar, do hereby solemnly affirm and verify on oath that the contents of the above affidavit in paragraph nos. 1 and 2 are true to my personal knowledge and those in paragraph nos. 3 and are



based on the perusal of records. Nothing material has been concealed and no part of it is untrue. So, help me God.

*[Signature]*  
Deponent

Place: Dehradun

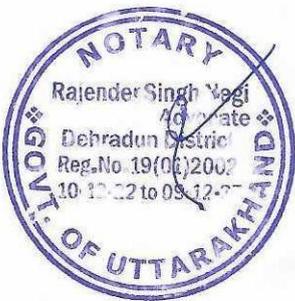
I, Aman Rab, Advocate, do hereby declare that the person making this affidavit and alleging himself to be deponent is the same person known to me from the perusal of the Aadhar Card No. 7397 7714 3778 of deponent Gaurav Kumar which he produced before me in this case.

*[Signature]*  
Dr. Aman Rab  
Advocate  
Enroll. No. UK No. 365/2007

Solemnly affirmed before me on this day of \_\_\_\_\_ January, 2024 at Dehradun at about \_\_\_\_\_ AM/PM by the deponent who has been identified by the aforesaid person.

I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.



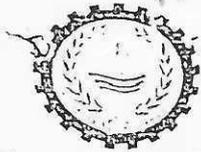
*[Signature]*

Notary

Sr. No  
190  
16/1/24

This affidavit is sworn before me by Shri. *[Signature]* who is identified by Shri. Aman Rab Adv. at Dehradun on.....

*[Signature]*  
(Rajender Singh Negi)  
Advocate & Notary, Dehradun



अपार शक्ति: स्वतंत्रता: अजेयम्



कार्यालय

अधीशासी अभियन्ता, सिंचाई खण्ड विकासनगर  
मिरीक्षण केबिन रोड, डाकपत्थर, देहरादून 248125

ई-मेल - idvikasnagardkp@gmail.com

दूरभाष 01360-222828

सेवा में,

जिलाधिकारी,  
देहरादून।

पत्रांक:- 2429 / सिंख0वि0डा0 / विविध,

कार्यालय नगर निगम देहरादून  
प्राप्ति रजिस्टर का नम्बर 1576  
प्राप्ति का दिनांक 24/08/23  
प्रस्तुतकर्ता के हस्ताक्षर

दिनांक: 29/08/2023

विषय:- Project for Construction of Storm Water Drain for Sheeshambada Solid Waste Management Plant at Selaqui, Block Sahaspur, Distt- Dehradun के सम्बन्ध में।

महोदय,

कृपया विषयक के सम्बन्ध में अवगत कराना है, कि इस खण्ड द्वारा पूर्व में आई0सी0ए0आर0 (भारतीय अनुसंधान परिषद) की भूमि पर पक्के नाले के निर्माण की योजना आपके माध्यम से शासन को प्रेषित की गयी थी। शासन में उक्त योजना के अप्रैजल के दौरान संज्ञान में आया कि आई0सी0ए0आर0 की भूमि मूलतः वन विभाग की भूमि है, जिसके क्रम में वन विभाग की भूमि में पक्के नाले के स्थान पर 700 मी0 गैवीयन वायरक्रेट का प्राविधान कर संशोधित योजना अनुमानित लागत रू0 115.38 लाख की तैयार की गयी है। इस सम्बन्ध में अवगत करना है कि आई0सी0ए0आर0 की भूमि मूलतः वन विभाग की भूमि होने के कारण इस खण्ड को उक्त स्थल पर कार्य कराये जाने में कठिनाई उत्पन्न होगी तथा शीशमबाडा में सॉलैड वेस्ट मैनेजमेन्ट प्लान के बचाव हेतु नाला निर्माण के लिए सिंचाई विभाग द्वारा वन भूमि स्थानान्तरण का प्रकरण तैयार नहीं किया जा सकता। इस हेतु उचित होगा कि यह कार्य वन विभाग को आवंटित कर दिया जाये, जिससे कार्य स्थल पर कार्य के सम्पादन हेतु वन विभाग को कोई कठिनाई उत्पन्न नहीं होगी।

अतः उपरोक्त के क्रम में इस खण्ड द्वारा तैयार की गयी संशोधित योजना लागत रू0 115.38 लाख दो प्रतियों में संलग्न कर आपको इस अनुरोध के साथ प्रेषित की जा रही है कि कृपया योजना/सम्बन्धित कार्य वन विभाग को आवंटित करने की कृपा करें।

संलग्नक:- उपरोक्तानुसार (योजना 02 प्रतियों में)।

पत्रांक:- 4076 / सिंख0वि0डा0 / विविध/सिंचाई  
दिनांक: 29/08/23  
प्रतिलिपि निम्नलिखित को सूचना देना।

- 1- आयुक्त, नगर निगम, देहरादून।
- 2- अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, देहरादून।
- 3- सहायक अभियन्ता-द्वितीय (सेलाकुई), सिंचाई खण्ड विकासनगर।

भवदीय

(रघुवीर सिंह गुसाईं)  
अधीशासी अभियन्ता

(रघुवीर सिंह गुसाईं)  
अधीशासी अभियन्ता

MNSA / Vday (JBS)  
नगर निगम देहरादून





# 397 कार्यालय नगर निगम, देहरादून।



10

(का०- 0135-2714074; फ़ैक्स- 0135-2651060; ई-मेल- (nagarnigam.ddn@gmail.com))

पत्रांक: 1884(M)

दिनांक: 03/01/2024

सेवा में,

श्री जे०एस० देशवाल,  
प्रभारी प्रक्षेत्र अधीक्षक  
भारतीय मृदा एवं जल संरक्षण संस्थान  
अनुसंधान प्रक्षेत्र, सेलाकुई, देहरादून।

**विषय:** शीशमबाड़ा स्थित सॉलिड वेस्ट मैनेजमेंट प्लांट के उत्त दिशा में अनुसंधान प्रक्षेत्र, सेलाकुई की भूमि के एक ओर स्ट्रोम वाटर ड्रेन के निर्माण की अनापत्ति के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्र संख्या-813/8(1)/Gen./Adm./SCF/Store/FP/2023-24 दिनांक 26-12-2023 द्वारा नगर निगम, देहरादून के कार्यालय पत्रांक-1690(एच) दिनांक 08-11-2023 के क्रम में संस्थान के निदेशक महोदय द्वारा एक समिति का गठन किये जाने का उल्लेख करते हुए समिति की अनापत्ति की सिफारिश से पूर्व नगर निगम, देहरादून और कार्यदायी संस्था सिंचाई खण्ड विकासनगर के अधिकारियों से उपरोक्त निर्माण के सम्बन्ध में विचार-विमर्श हेतु बैठक निर्धारित कर अवगत कराने की अपेक्षा की गयी है।

अतः अवगत कराना है कि नगर आयुक्त महोदय द्वारा दिये गये निर्देशों के क्रम में उपरोक्त के सम्बन्ध में दिनांक 05-01-2024 को अपराह्न 3.00 बजे नगर निगम, देहरादून में बैठक आहूत की गयी है। कृपया निर्धारित तिथि एवं समय पर समिति के सदस्यों सहित आहूत बैठक में प्रतिभाग करने का कष्ट करें।

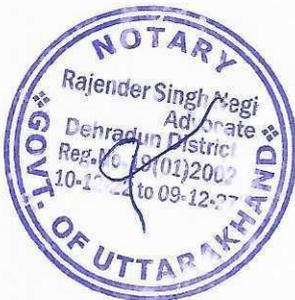
भवदीय,

मुख्य नगर स्वास्थ्य अधिकारी,  
नगर निगम, देहरादून।

प्रतिलिपि:

1. जिलाधिकारी/प्रशासक महोदय देहरादून को सूचनार्थ प्रेषित।
2. नगर आयुक्त महोदय को सूचनार्थ प्रेषित।
3. अधिशासी अभियन्ता, सिंचाई खण्ड विकास नगर, निरीक्षण भवन रोड़, डाकपत्थर, देहरादून को सूचनार्थ एवं उपरोक्तानुसार बैठक में प्रतिभाग करने का कष्ट करें।

मुख्य नगर स्वास्थ्य अधिकारी,  
नगर निगम, देहरादून।



# IRRIGATION DEPARTMENT UTTARAKHAND



अपार शक्तेः स्त्रौतः गंगेयम्

**Name of Project-** Project for Construction of Strom  
Water Drain for Sheeshambada  
Solid Waste Management Plant  
at Selaqui, Block Sahaspur, Distt-  
Dehradun

APPROXIMATE COST- Rs. <sup>115.38</sup> ~~115.58~~ LACS

YEAR – 2023-2024

Irrigation Division-Vikasnagar  
(Dakpathar) Dehradun



*[Handwritten signature]*

सिंचाई खण्ड विकासनगर (डाकपत्थर) देहरादून।

Project for Construction of Storm Water Drain for Sheeshambada Solid Waste Management Plant at Selaqui, Block Sahaspur, Distt-Dehradun

:-आख्या:-

जनपद देहरादून के विकासखण्ड सहसपुर के अन्तर्गत नगर पंचायत सेलाकुई के शीशमबाडा में सॉलिड वेस्ट मैनेजमेंट प्लांट स्थित है। प्लांट के उत्तर दिशा की ओर वन विभाग की भूमि जिसका कुछ भाग वर्तमान में आई०सी०ए०(आर०) के पारा है। वर्षा काल में वन भूमि से पानी एकत्रित होकर प्लांट के निकट स्थित बरसाती कच्चे नाले से होते हुए आसन नदी में मिल जाता है। विगत वर्षों में हुई अत्यधिक वर्षा के कारण सॉलिड वेस्ट मैनेजमेंट प्लांट की बाउन्ड्रीवाल एवं उससे लगती हुई कृषि भूमि का कटाव हो रहा है, तथा प्लांट की बाउन्ड्रीवाल क्षतिग्रस्त हो गयी। प्लांट की सुरक्षा तथा बरसाती पानी की निकासी हेतु जिलाधिकारी, देहरादून द्वारा स्ट्रॉम वाटर ड्रेन के निर्माण हेतु निर्देश दिये गये थे। जिसके क्रम में इस खण्ड द्वारा योजना तैयार कर जिलाधिकारी के माध्यम से शासन को प्रेषित की गयी थी। योजना के अप्रैजल बेटक के दौरान शासन द्वारा निर्देशित किया गया कि नाले के समरेखन में 700 मी० लम्बाई वनभूमि होने के कारण पक्के नाले के स्थान पर गैवियन वायर क्रेट का प्राविधान किया जाये। जिसके अनुपालन में उक्त योजना को पुनरीक्षित कर 700 मी० वनभूमि वाले स्थान पर नाले के दोनो दीवारों पर गैवियन वायर क्रेट का प्राविधान किया गया है एवं नाले के तली में 25-25 मी० लम्बाई में ड्राई खड्जा एवं बीच में गैवियन वायर क्रेट का प्राविधान किया गया है। योजना में कार्य मदों की दरें लोक निर्माण विभाग की वर्तमान दर अनुसूची दिनांक 03.10.2022 के आधार पर ली गई है। कार्यों की कुल लागत रू० 115.38 लाख आंकी गयी है।

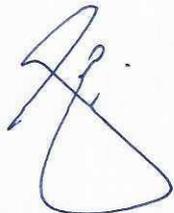
इस योजना के क्रियान्वयन से शीशमबाडा स्थित सॉलिड वेस्ट मैनेजमेंट प्लांट तथा कृषि भूमि को सुरक्षा प्रदान की जा सकेगी। तथा प्लांट के बाहर से वन भूमि में Gabbncrate का नाला बन जाने से पानी बिना प्लांट के अन्दर सीधे नदी में चला जायेगा जिससे वर्षात के पानी के साथ प्लांट का लिचेड नदी तक जाने से बच जायेगा।

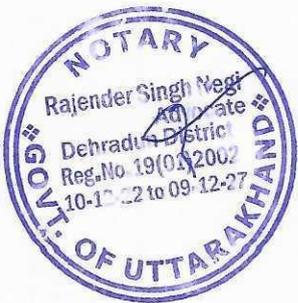
अतः जनपद देहरादून के विकासखण्ड सहसपुर के अन्तर्गत नगर पंचायत सेलाकुई के शीशमबाडा में सॉलिड वेस्ट मैनेजमेंट प्लांट की सुरक्षा हेतु स्ट्रॉम वाटर ड्रेन के निर्माण की योजना लागत रू० 115.38 स्वीकृति हेतु प्रयत्न संस्तुति सहित प्रेषित है।

  
सहायक अभियन्ता-द्वितीय  
सिंचाई खण्ड, विकासनगर।

  
अभियन्ता अभियन्ता  
सिंचाई खण्ड विकासनगर  
(डाकपत्थर) देहरादून।







IRRIGATION DIVISION-VIKASNAGAR(DAKPATIAR)  
जनपद देहरादून के विकासखण्ड सहसपुर में सेलाकुई औद्योगिक क्षेत्र की स्थापना नदी से दोनो किनारों पर बाढ़  
सुरक्षा योजना

SALIENT FEATURES OF FLOOD PROTECTION SCHEME

1 Name of Scheme

जनपद देहरादून के विकासखण्ड  
सहसपुर के अन्तर्गत नगर पंचायत  
सेलाकुई के शीशमबाडा में सॉलिड वेस्ट  
मैनेजमेंट प्लांट की सुरक्षा हेतु स्ट्रॉम  
वाटर ड्रेन के निर्माण की योजना

2 District

Dehradun

3 a. Area affected

5.00 Hectares

b. Area benefited

5.00 Hectares

4 a. House & Property damaged

Solid Waste Management Plant

b. House & Property benefited

Solid Waste Management Plant

5 a. Population affected

25

b. Population benefited

25

6 Catchments Area

0.90 Sq.km.

7 Hydrology

a. Design discharge

11.49 Cusec

8 Proposals

a) Embankment

i) Length of embankment

706.75  
980 Mtr.

ii) Top width

0.60 Metre

iii) Free Board

0.60 Metre

iv) Side Slope

1H : 3V

9 Start Point, Latitude & Longitude

30°20'39.15"N 77°52'18.99"E

End Point, Latitude & Longitude

30°20'32.13"N 77°51'46.49"E

10 Cost of scheme

115.38 Lacs  
Rs. 27778 Lacs

A.A.E  
A.E-II

D.  
E.E

**IRRIGATION DIVISION-VIKASNAGAR (DAKPATHAR)**

Project for Construction of Storm Water Drain for Sheeshambada Solid Waste Management Plant at Selaqui, Block Sahaspur, Distt. Dehradun.

**ABSTRACT OF COST**

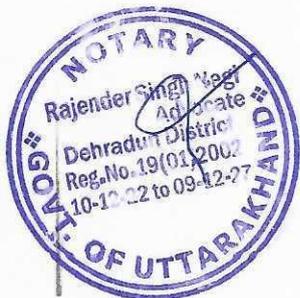
Sl. No.	Item of Works	Unit	Qty.	Rate	Amount
1	Excavation in Soil using Hydraulic Excavator and Tippers with disposal upto 1000 m ,Excavation for roadwork in soil with hydraulic excavator of 0.9 Cum bucket capacity including cutting and loading in tippers, trimming bottom and side slopes, in accordance with requirements of lines, grades and cross-	Cum	6860.00	40.10	275086.00
2	Providing and laying pitching Stone/boulder on slopes laid over prepared filter media as per drawing and technical specifications Clause 1302	Cum	882.00	1511.40	1333054.80
3	Providing and Laying of Mechanically Woven Double Twisted Hexagonal shaped Gabions of galvanized steel, of size 3mX1mX1m with two diaphragms at 1m interval, having mesh opening 100mmx120 mm, mesh wire diameter 3 mm for gabions, edge/selvedge wire diameter 3.9 mm and lacing wire diameter 2.2 mm. (The work includes filling boulders in the gabions).	Nos	<del>948</del> 946	7978.80	<del>7563902.40</del> 7547944.80
4	Hand Packed stone filling in back of walls including cost of all materials, royalty, T&P etc. complete as per direction of Engineer in- charge. (As per PWD Uttarakhand specifications)	Cum	308.00	979.40	301655.20
				Total	9457740.80
				Add 18% GST	1702393.34
				Add 4% Contingency	378309.63
				Total	11537912.05
				Say Rs.(In Lacs)	115.58
					115.38

A.A.E.

A.E.-II

अधिसूक्ष्मी अभियन्ता  
सिंचाई खण्ड विकासनागर  
(डाकपथर) देहरादून

CHECKED  
  
J.E. (T)  
I.D. Vikasnagar



**IRRIGATION DIVISION-VIKASNAGAR (DAKPATHAR)**

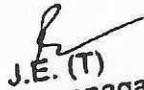
Project for Construction of Storm Water Drain for Sheeshambada Solid Waste Management Plant at Selaqui, Block Sahaspur, Distt. Dehradun.

**Details of Measurement**

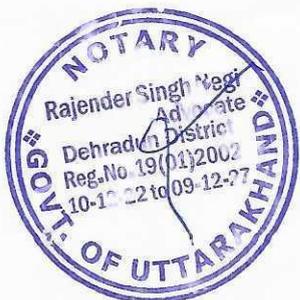
Sl. No.	Item of Works	No.	L	W	D/H	Quantity
1	Excavation in Soil using Hydraulic Excavator and Tipppers with disposal upto 1000 m ,Excavation for roadwork in soil with hydraulic excavator of 0.9 Cum bucket capacity including cutting and loading in tipppers, trimming bottom and side slopes, in accordance with requirements of lines, grades and cross-sections, and transporting to the embankment location with a lift upto 1.5 m and lead upto 1000 m as per Technical Specification Clause 302.3					
	For Wire Crates and pitching Stone	1 x	1	700.00	(4.80+5.00)/2	2.00
						6860.00 M <sup>3</sup>
						Total 6860.00 M <sup>3</sup>
2	Providing and laying pitching Stone/boulder on slopes laid over prepared filter media as per drawing and technical specifications Clause 1302					
		1 x	28	25.00	2.80	0.45
						882.00 M <sup>3</sup>
						Total 882.00 M <sup>3</sup>
3	Providing and Laying of Mechanically Woven Double Twisted Hexagonal shaped Gabions of galvanized steel, of size 3mX1mX1m with two diaphragms at 1m interval, having mesh opening 100mmx120 mm, mesh wire diameter 3 mm for gabions, edge/selvedge wire diameter 3.9 mm and lacing wire diameter 2.2 mm. (The work includes filling boulders in the gabions).					
	Bottom	2 x	233			466.00 Nos
	Top Layer	2 x	233			466.00 Nos
	For Cross Wall	0.5 x	28			14.00 Nos
						Total 946.00 Nos
4	Hand Packed stone filling in back of walls including cost of all materials, royalty, T&P etc. complete as per direction of Engineer-in- charge. (As per PWD Uttarakhand specifications)					
	Back side of Wall	1/2 x	2	700.00	(0.3+0.5)/2	(1.0+1.20)/2
						308.00 M <sup>3</sup>
						Total 308.00 M <sup>3</sup>

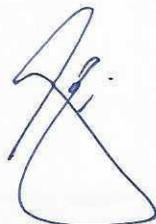
  
A.A.E.

  
A.E.-II

CHECKED  
  
J.E. (T)  
I.D. Vikasnagar

  
अधिसारी अभियन्ता  
सिंचाई खण्ड विकासनगर  
(डाकपत्थर) देहरादून

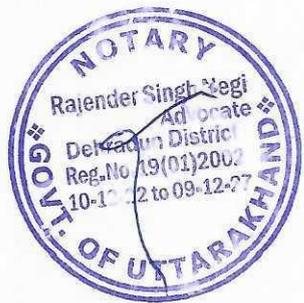




PWD 403  
**UTTARAKHAND**  
**SCHEDULE OF RATES**

16

Sl. No.	Description	Rate	Unit
SOR :- MORD For Block 31-A Sahaspur-A			
Year :- 2022-2			
Effective From:-03-10-202			
<b>Chapter 3- EARTHWORK, EROSION CONTROL AND DRAINAGE</b>			
3-1	Preparation of Foundation for Embankment Scarifying Existing Granular Surface to a Depth of 50 mm by Manual Means Scarifying existing granular surface to a depth of 50 mm and disposal of scarified material with a lift upto 3 m and leads upto 1000 m as per Technical Specification Clause 301.4.	24.50	Sqm
3-2	Preparation of Foundation for Embankment Scarifying Existing Bituminous Surface to a Depth of 150 mm by Mechanical Means Scarifying the existing bituminous road surface to a depth of 150 mm and disposal of scarified material with a lift upto 3 m and lead upto 1000 m as per Technical Specification Clause 301.4.	9.90	Sqm
3-3	Construction of Embankment with Material Obtained from Roadway Cutting Construction of embankment with approved materials deposited at site from roadway cutting and excavation from drain and foundation of other structures graded and compacted to meet requirement of Tables 300.1 and 300.2 as per Technical Specification Clause 301.5	57.10	Cum
3-4	Construction of Embankment with Material Obtained from Borrow Pits Construction of embankment with approved material obtained from borrow pits with a lift upto 1.5 m, transporting to site, spreading, grading to required slope and compacting to meet requirement of Tables 300.1 and 300.2 with a lead upto 1000 m as per Technical Specification Clause 301.5	466.80	Cum
3-5	Excavation in Cutting in Soil by manual means with lead upto 50 m		
3-5-1	Excavation for roadway in soil using manual means for carrying of cut earth to embankment site with a lift upto 1.5 m and lead upto 50 m as per Technical Specification Clause 302.3	166.10	Cum
3-5-2	Excavation in Soil with Dozer with lead upto 100 m Excavation for roadway in soil by mechanical means including cutting and pushing the earth to site of embankment upto a distance of 100 m, including trimming bottom and side slopes in accordance with requirements of lines, grades and cross-sections.	37.20	Cum
3-5-3	Excavation in Soil using Hydraulic Excavator and Tippers with disposal upto 1000 m Excavation for roadwork in soil with hydraulic excavator of 0.9 Cum bucket capacity including cutting and loading in tippers, trimming bottom and side slopes, in accordance with requirements of lines, grades and cross-sections, and transporting to the embankment location with a lift upto 1.5 m and lead upto 1000 m as per Technical Specification Clause 302.3	40.10	Cum



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*(Handwritten Signature)*

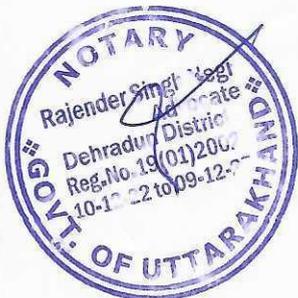
PWD UTTARAKHAND  
SCHEDULE OF RATES

SOR :- MORD  
For Block 31-A Sahaspur-A

Year :- 2022-23

Effective From: 03-10-2022

Sl. No.	Description	Rate	Unit
<b>Chapter 14 - PROTECTION WORKS</b>			
4-1	Providing and laying boulder apron for bed protection with stone boulders of minimum size and weight as per Table 1300.1, no fragment weighing less than 25 kg laid dry complete as per drawing and technical specifications Clause 1301	1511.40	Cum
	<i>Note :-Nominal excavation required for preparation of bed has been taken into account while making provisions for labour.</i>		
14-2	Providing and laying of boulder apron laid in wire crates with 4 mm dia GI wire (@ 32 Kg/ 10 Sqm) conforming to IS:280 and IS:4826 in 100 mm x 100 mm mesh (woven diagonally) including 10 per cent extra for laps and joints laid with stone boulders weighing not less than 25 kg each as per drawing and technical specifications Clause 1301	2377.20	Cum
	<i>Note :-1. Nominal cost of trimming for preparation of bed has been included in the cost of labour 2. The analysis will by &amp; large hold good for gablons</i>		
14-3	Providing and laying of apron with cement concrete blocks of size as per Table 1300.1 cast-in-situ and made with nominal mix of M-15 grade cement concrete as per drawing and technical specifications Clause 1301	5568.90	Cum
14-4	Single bamboo palasiding / walling of whole 2nd class bamboo (Jati or Bethua) 75mm dia and closely packed & driven including fitting fixing with half bamboo kamis horizontally in three rows with cane or tying with wire complete and struts 1.5 m apart longitudinally and providing brush wood as per drawing and technical specifications Clause 1302.5		
14-4-A	Driven at least 900 mm below ground and 1200 mm above ground	782.30	Rmt
14-4-B	Driven at least 900 mm below ground and 900 mm above ground on average	624.00	Rmt
14-5	Providing and laying pitching on slopes laid over prepared filter media as per drawing and technical specifications Clause 1302	1511.40	Cum
14-5-1	Stone/Boulder	5568.90	Cum
14-5-2	Cement concrete blocks of size as per Table 1300.2 cast in cement concrete of grade M 15	6886.60	Cum
14-5-3	Brick pitchng set in cement mortar 1:4	2074.70	Cum
14-6	Providing and laying filter material underneath pitching in slopes complete as per drawing and technical specifications Clause 1302		
	<i>Note:-Labour cost includes labour required for trimming of slope to proper profile and preparation of bed.</i>		
14-7	Providing and laying flooring laid over cement concrete bedding complete as per drawing and technical specification Clause 1303 (Cement concrete bedding M-10 to be taken as per design and Paid Separately)		



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**405**  
PUNJAB  
**SCHEDULE OF RATES**

18

SOR :- MISCELLANEOUS  
For Block 31-A Sahaspur-A

Year :- 2022-23

Effective From:-03-10-2022

Sl. No.	Description	Rate	Unit
1-9	Providing and Laying of Mechanically Woven Double Twisted Hexagonal shaped Gabions of galvanized steel, of size 3mX1mX1m with two diaphragms at 1m interval, having mesh opening 100mmx120 mm, mesh wire diameter 3 mm for gabions, edge/selvedge wire diameter 3.9 mm and lacing wire diameter 2.2 mm. (The work includes filling boulders in the gabions).	7,978.80	No.
1-10	Clearance of land slides (Slip Clearance)	<del>7,978.80</del>	<del>No.</del>
1-10-1	Clearance of land slides in soil and ordinary rock by a bull-dozer D 80 A-12, 180 HP and disposal of the same on the valley side complete as directed by the Engineer-in-charge.	52.10	Cum
1-10-2	Clearing of land slide in hard rock requiring blasting for 50 per cent of the boulders and disposal of the same on the valley side (Using bull-dozer) complete as directed by the Engineer-in-charge.	92.40	Cum
1-10-3	Slip clearance (by manual means) of loose earth and other small loose materials including disposal complete as directed by the Engineer-in-charge.	211.10	Cum
1-10-4	Slip clearance (by manual means) of earth and boulders including disposal complete as directed by the Engineer-in-charge.	211.60	Cum
1-10-5	Slip clearance (by manual means) of boulders only including disposal complete as directed by the Engineer-in-charge.	226.50	Cum
1-11	Setting Out (Construction of Reference Pillars, Back Pillars and Job Pillars)		
1-11-1	Construction of reference pillars with RR 1:6 stone masonry and Plastered with 1:4 Mortar, (totally under ground) of length 200mm, width 200mm and height 300mm) as per Fig. 1600.1 (b) and Technical Specification Clause 1602.1 of MORD specifications.	59.20	No.
1-11-2	Construction of back pillars of RR 1:6 stone masonry and Plastered with 1:4 Mortar, of length 300mm, width 300mm and height 400mm of which 100 mm shall be below ground level as per Fig. 1600.1 (b) and Technical Specification Clause 1602.3 of MORD specifications	233.80	No.
1-11-3	Construction of Job pillars of RR 1:6 stone masonry and Plastered with 1:4 Mortar, of length 400mm, width 400mm and height 600mm of which 100 mm shall be below ground level as per Fig. 1600.1 (d) and Technical Specification Clause 1602.4 of MORD specifications	572.30	No.
1-12	Providing edge stones of Size 450x350x100 mm on valley side of formation as per drawing and technical specification clause 1608.2.6	48.00	Nos
1-13	Cleaning of fully choked scupper and catchpit complete as directed by the Engineer-in-charge.	2,549.00	Nos
1-14	Cleaning of partially choked scupper and catchpit complete as directed by the Engineer-in-charge.	1,274.50	Nos



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PWD UTTARAKHAND  
406  
SCHEDULE OF RATES

19

SOR :- MISCELLANEOUS  
For Block 31-A Sahaspur-A

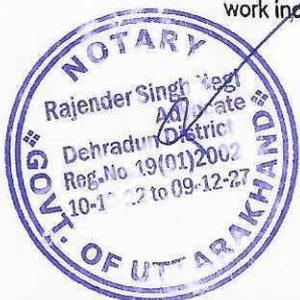
Year :- 2022-23

Effective From:-03-10-2022

Sl. No.	Description	Rate	Unit
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CHAPTER-1 - General Items

1-1	Earthwork in Hill Road (Hill Side Cutting)		
1-1-1	Excavation in soil in Hilly Area by mechanical means		
1-1-1-A	Excavation in soil in Hilly Area by mechanical means Without using Dozer including cutting and trimming of side slopes and disposing of excavated earth with a lift upto 1.5 m and a lead upto 20 m as per Technical Specification Clause 1603.1	60.30	Cum
1-1-1-B	Extra for Every Additional Lift of 1.5 m or Part thereof		
1-1-2	Excavation in Hilly Areas in Ordinary Rock by mechanical means not requiring blasting (With out Dozer)	23.40	Cum
	Excavation in hilly area in ordinary rock not requiring blasting by mechanical means without using Dozer including cutting and trimming of slopes and disposal of cut material with a lift upto 1.5 m and lead upto 20 m as per Clause 1603.2.	95.80	Cum
1-1-3	Excavation in Hilly Areas in Hard Rock requiring blasting		
1-1-3-A	Excavation in hilly areas in hard rock requiring blasting, by mechanical means without using Dozer , lift upto 1.5 m and disposal of excavated rock upto a lead of 20 m as per Clause	253.70	Cum
1-1-3-B	Extra for Every Additional Lift of 1.5 m or Part thereof	45.90	Cum
1-2	Excavation in foundation for retaining, breast walls etc. in all types of soils and rocks including all lead, lift and disposal of surplus material as per direction of engineer - in - charge, as per drawing and technical specifications Clause 305.1 of MORD Specification	354.30	Cum
1-3	Random Rubble Stone Masonry laid Dry, in breast walls, retaining walls, etc. including supply of all material, labour, T&P and royalties etc. complete as per drawing and technical specifications Clauses 702, 704, 1202 & 1203 of MORD Specification	2,185.00	Cum
1-4	Random Rubble Stone Masonry laid in 1:6 cement and sand mortar, in breast walls, retaining walls, parapets, scuppers, etc. including supply of all material, labour, T&P and royalties etc. complete as per drawing and technical specifications Clauses 702, 704, 1202 & 1203 of MORD Specification	3,701.60	Cum
1-5	Hand Packed stone filling in back of walls including cost of all materials, royalty, T&P etc. complete as per direction of Engineer-in- charge. (As per PWD Uttarakhand specifications)	979.40	Cum
1-6	Construction of coolie walling including supply of all material, labour, T&P etc. required for proper completion of the work as per direction of Engineer-in- charge. (As per PWD Uttarakhand specifications)	1,375.40	Cum
1-7	Providing and laying of wire crates 3.00x1.50x1.50 in size with GI wire conforming to IS: 280 & IS:4826 in 150mm x 150mm mesh laid with stone boulders. as per direction of Engineer-in- charge. (As per PWD Uttarakhand specifications)	1,640.00	Cum
1-7-1	GI wire 10 gauge BWG	1,840.70	Cum
1-7-2	GI wire 8 gauge BWG		
1-8	Providing and Laying of Mechanically Woven Double Twisted Hexagonal shaped Gabions (Zinc plus PVC coated), of size 3mX1mX1m with two dlaphragms at 1m interval, having mesh opening 100mmx120 mm, mesh wire diameter 2.7mm/3.7mm, edge/selvedge wire diameter 3.4/4.4 mm and lacing wire diameter 2.2/3.2 mm. (The work includes filling boulders in the gabions).	8,178.80	No.



*[Handwritten Signature]*

DESIGN OF RETAINING WALL

Catchment Area (A) = 0.90 Sq. km

Peak Flood discharge (Q) =  $C(A)^{0.771}$  (National Institute of Hydrology)

Return Period (T) = 25 Years  
 Coefficient for 25 Years return period (C) = 12.463  $C = [-5.654 + 10.724 \{1/(T-1)\}^{-1.65}]$   
 Discharge (Q) = 11.49  $M^2/S$

Most economical rectangular section, width of the channel should be twice of depth i.e.  $b = 2d$

$$R = A/P = \frac{b \times d}{b + 2d}$$

$$b = 2d$$

$$R = \frac{2d \times d}{2d + 2d} = \frac{2d^2}{4d}$$

$$R = \frac{d}{2}$$

$$Q = A.V. = \frac{1}{n} \times S^{1/2} R^{2/3}$$

$$Q = \frac{2d^2 \cdot D^{2/3} S^{1/2}}{n \cdot (7/1000)^{1/2}}$$

$$Q = \frac{2d^2 \cdot D^{2/3} S^{1/2}}{0.015 \cdot (2^{2/3})}$$

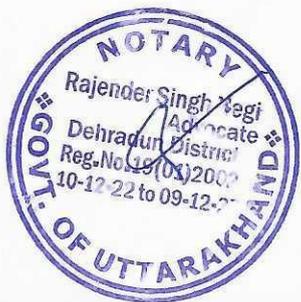
$$Q = \frac{7.0275 d^{8/3}}{[Q/7.0275]^{3/8}}$$

$$d = \frac{[11.49 / 7.0275]^{3/8}}{1.20} \text{ Mtr.}$$

$$b = 2d = 2.40 \text{ Mtr.}$$

S =  $\frac{7 \text{ m}}{1000 \text{ m}}$   
 n = 0.015 (for concrete surface)

Assuming free board as 0.60 Mtr.  
 Therefore cross section of channel to pass flow of 11.49  $m^2/s$  discharge should be 2.40 x 1.80 Mtr.



*[Handwritten Signature]*

*[Handwritten Signature]*  
 E.E.

A.E-II

*[Handwritten Signature]*  
 A.A.E

408

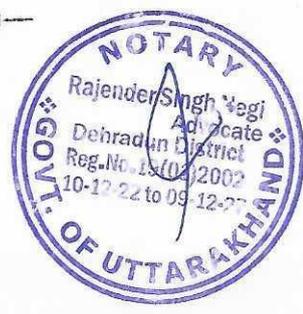


*[Signature]*  
E.E.

*[Signature]*  
A.E-II

*[Signature]*  
A.A.E.

*[Signature]*



Project for Construction of Storm Water Drain for Sheeshambada Solid Waste Management Plant at Selaqui, Block Sahaspur, Distt-Dehradun



**NOTARY**  
 Ramesh Singh Negi  
 Advocate  
 Dehradun District  
 Reg. No. 19(01)2000  
 10-12-22 to 09-12-23  
**NOTARY**  
**OF UTTARAKHAND**

*[Handwritten signature]*

*[Handwritten initials]* EE

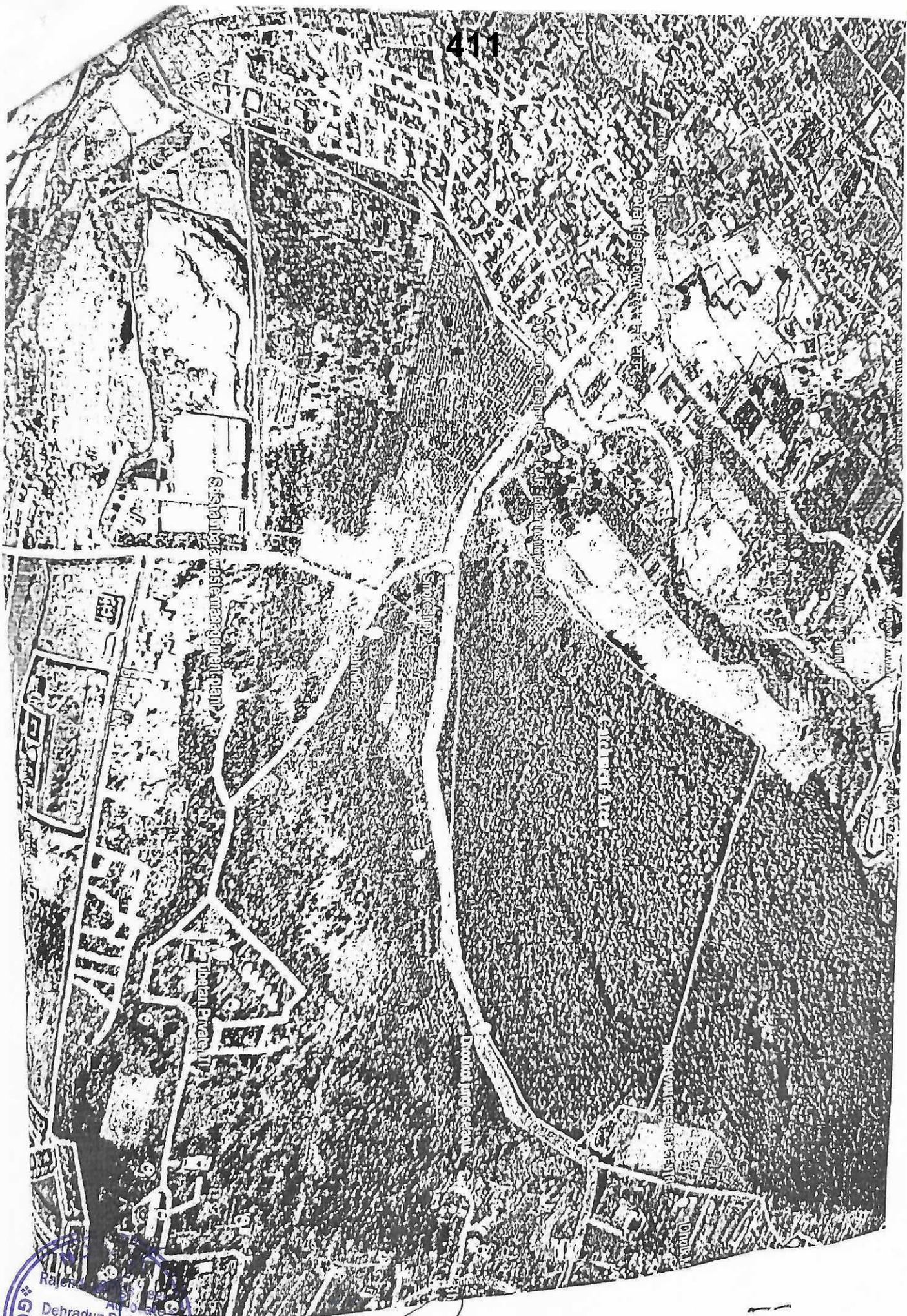


Rajender Singh Regi  
 Advocate  
 Dehradun District  
 Reg. No. 19(01)2002  
 10-12-22 to 09-12-27  
 GOVT. OF UTTARAKHAND

*[Handwritten signature]*

A.E-II

*[Handwritten signature]*  
 E.I.C.



Rajen  
 Dehradun District  
 Reg.No. 19(01)2002  
 10-12-22 to 09-12-27  
 GOVT. OF UTTARAKHAND

*[Handwritten signature]*



## कार्यालय नगर निगम, देहरादून।



(फ़ोन- 0135-2714074; फ़ैक्स- 0135-2651080; ई-मेल- nagarnigam.ddn@gmail.com)

पत्रांक...1895(M)...

दिनांक: 02/01/2023

### -:आदेश:-

नगर निगम, देहरादून की ठोस अपशिष्ट प्रबन्धन के अन्तर्गत शीशमबाड़ा प्रोसेसिंग प्लांट के संचालन के सम्बन्ध में मा0 राष्ट्रीय हरित अभिकरण में योजित मूल आवेदन संख्या-477/2022 श्री राजेन्द्र गंगसारी बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में मा0 राष्ट्रीय हरित अभिकरण द्वारा पारित आदेश दिनांक 25-04-2023 के अनुपालन में गठित समिति द्वारा दिनांक 15 एवं 16-06-2023 को शीशमबाड़ा प्रोसेसिंग प्लांट का संयुक्त स्थलीय निरीक्षण कर नगर निगम को रिपोर्ट प्रस्तुत की गयी थी, जिसे नगर निगम के कार्यालय पत्रांक-1691(एच) दिनांक 08-11-2023 के द्वारा शासन को प्रेषित कर दिया गया है। चूंकि समिति द्वारा प्रोसेसिंग प्लांट में एल0टी0पी प्लांट की क्षमता से अधिक लिचेट उत्पादित होने एवं वायु प्रदूषण को दृष्टिगत रखते हुए समिति द्वारा एल0टी0पी प्लांट की क्षमता एवं Wet scrubbers, carbon filters, or bio filters से सम्बन्धित फिजिबिलिटी रिपोर्ट तैयार करने की अपेक्षा के क्रम में नगर निगम द्वारा अपनी कार्ययोजना में फिजिबिलिटी रिपोर्ट तैयार कराने का आश्वासन दिया है, जिसके अनुपालन में तैयार फिजिबिलिटी रिपोर्ट के मूल्यांकन/परीक्षण हेतु निम्न अनुसार समिति गठित की जाती है:-

1. डॉ0 कृष्णेंद्र मंडल, वैज्ञानिक-डी, पर्यावरण एवं जलवायु परिवर्तन मंत्रालय।
2. श्री रवि पाण्डेय, अधीक्षण अभियन्ता/नोडल अधिकारी, ठो0अ0प्र0, श0वि0नि0, उत्तराखण्ड।
3. डॉ0 आर0के0 चतुर्वेदी, पर्यावरण अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।
4. डॉ0 अविनाश खन्ना, मुख्य नगर स्वास्थ्य अधिकारी, नगर निगम, देहरादून।
5. श्री उदय प्रताप सिंह, इन्डीपेन्डेंट प्रोजेक्ट इंजीनियर, शीशमबाड़ा प्रोसेसिंग प्लांट

उपरोक्त समिति प्रोसेसिंग प्लांट में एल0टी0पी प्लांट की क्षमता एवं Wet scrubbers, carbon filters, or bio filters से सम्बन्धित तैयार फिजिबिलिटी रिपोर्ट का परीक्षण एवं मूल्यांकन करते हुए एक सप्ताह के अन्दर अपनी रिपोर्ट प्रस्तुत करना सुनिश्चित करेंगे।

नगर आयुक्त,  
नगर निगम, देहरादून।

प्रतिलिपि: निम्नलिखित को सूचनार्थ प्रेषित।

1. क्षेत्रीय पर्यावरण एवं जलवायु परिवर्तन मंत्रालय, 25, सुभाष रोड़, देहरादून।
2. निदेशक, शहरी विकास निदेशालय, उत्तराखण्ड।
3. सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण प्रदूषण नियंत्रण बोर्ड, देहरादून।
4. समिति के समस्त सदस्यों को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

नगर आयुक्त,  
नगर निगम, देहरादून।





## कार्यालय नगर निगम, देहरादून।



पत्रांक: 1896(म) (का- 0135-2714074; फौवरा- 0135-2651060; ई-मेल - (nagarnigam.ddn@gmail.com)

दिनांक: 05/01/2024

मैसर्स GREEN CLEAN WASTE MANAGEMENT PRIVATE LIMITED  
SHEESHAMBADA WASTE MANAGEMENT PLANT, SHEESHAMBADA  
सेलाकुई, देहरादून।

विषय: प्रोसेसिंग प्लांट के एल0टी0पी0 प्लांट की क्षमता एवं Wet scrubbers, carbon filters, or bio filters से सम्बन्धित फिजिबिलिटी रिपोर्ट तैयार करने के सम्बन्ध में।

उपरोक्त विषयक नगर निगम, देहरादून की ठोस अपशिष्ट प्रबन्धन के अन्तर्गत शीशमबाड़ा प्रोसेसिंग प्लांट के संचालन के सम्बन्ध में मा0 राष्ट्रीय हरित अभिकरण में योजित मूल आवेदन संख्या-477/2022 श्री राजेन्द्र गंगसारी बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में मा0 राष्ट्रीय हरित अभिकरण द्वारा पारित आदेश दिनांक 25-04-2023 के अनुपालन में गठित समिति द्वारा दिनांक 15 एवं 16-06-2023 को शीशमबाड़ा प्रोसेसिंग प्लांट का संयुक्त स्थलीय निरीक्षण कर नगर निगम को रिपोर्ट प्रस्तुत की गयी थी, जिसे नगर निगम के कार्यालय पत्रांक-1691(एच) दिनांक 08-11-2023 के द्वारा शासन को प्रेषित कर दिया गया है। चूंकि समिति द्वारा प्रोसेसिंग प्लांट में एल0टी0पी प्लांट की क्षमता से अधिक लिचेट उत्पादित होने एवं वायु प्रदूषण को दृष्टिगत रखते हुए समिति द्वारा एल0टी0पी0 प्लांट की क्षमता एवं Wet scrubbers, carbon filters, or bio filters से सम्बन्धित फिजिबिलिटी रिपोर्ट तैयार करने की अपेक्षा के क्रम में नगर निगम द्वारा अपनी कार्ययोजना में फिजिबिलिटी रिपोर्ट तैयार कराने का आश्वासन दिया है।

अतः आपको निर्देशित किया जाता है कि प्रोसेसिंग प्लांट में एल0टी0पी प्लांट की क्षमता से अधिक लिचेट उत्पादित होने एवं वायु प्रदूषण को दृष्टिगत रखते हुए एल0टी0पी0 प्लांट की क्षमता एवं Wet scrubbers, carbon filters, or bio filters से सम्बन्धित फिजिबिलिटी रिपोर्ट तैयार कर यथाशीघ्र उपलब्ध कराना सुनिश्चित करें, ताकि गठित समिति द्वारा फिजिबिलिटी रिपोर्ट परीक्षण/मूल्यांकन उपरान्त प्रोसेसिंग प्लांट का सुचारु संचालन सुनिश्चित किया जा सकें।

मुख्य नगर स्वास्थ्य अधिकारी,  
नगर निगम, देहरादून।

प्रतिलिपि: नगर आयुक्त महोदय को सूचनार्थ प्रेषित।

मुख्य नगर स्वास्थ्य अधिकारी,  
नगर निगम, देहरादून।



## कार्यालय नगर निगम, देहरादून।

(फ़ोन- 0135-2714074; फ़ैक्स- 0135-2651060; ई-मेल- nagarnigam.ddn@gmail.com)

पत्रांक: 2771 (M)

दिनांक: 01/05/2023

सेवा में,

निदेशक,  
शहरी विकास निदेशालय  
उत्तराखण्ड।

विषय: नगर निगम, देहरादून की नगरीय टोस अपशिष्ट प्रबन्धन के अन्तर्गत शीशमबाड़ा प्रोसेसिंग प्लांट के लैंडफिल साईड पर जमा लिगेसी वेस्ट के निस्तारण के सम्बन्ध में।

महोदय,

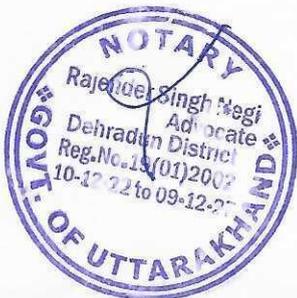
कृपया नगर निगम, देहरादून के शीशमबाड़ा प्रोसेसिंग प्लांट के लिए भारत सरकार के वन एवं पर्यावरण मंत्रालय के पत्र सं० F.NO.10-62/2011-IA.III दिनांक 08 दिसम्बर, 2014 द्वारा एनओसी प्रदान की गयी थी तथा शीशमबाड़ा प्रोसेसिंग प्लांट के निर्माण के लिए पर्यावरण की दृष्टि से नई ईकाई की स्थापना के लिए मुख्यालय उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड द्वारा पत्रांक सं० UEPPCB/HO/NOC-4026/2015/1043 Dated 26.9.2015 द्वारा एनओसी प्रदान की गयी है। शीशमबाड़ा प्रोसेसिंग प्लांट का निर्माण कार्य नगरीय टोस अपशिष्ट प्रबन्धन (एमएसडब्ल्यू) नियम, 2016 एवं केन्द्रीय सार्वजनिक स्वास्थ्य और पर्यावरण इंजीनियरिंग संगठन (सीपीएचईईओ) के मापदण्ड के अनुसार किया गया है।

नगर निगम, देहरादून द्वारा नगरीय टोस अपशिष्ट (प्रबन्धन और हथालन) नियम 2000/2016 के अनुपालन में शहर के नगरीय टोस अपशिष्ट को प्रसंस्करण एवं वैज्ञानिक विधि से भूमि भरण के लिए डीपीआर तैयार कर निविदा आमंत्रित की गयी थी, जिसके क्रम में मै० रैमकी कम्पनी को तकनीकी एवं वित्तीय निविदा में सफल पाया गया। मै० रैमकी कम्पनी द्वारा एसपीवी के अनुसार मै० देहरादून वेस्ट मैनेजमेंट प्रा० लि० देहरादून का गठन किया गया तथा जिसके उपरान्त मै० देहरादून वेस्ट मैनेजमेंट प्रा० लि० के साथ दिनांक 26-08-2016 को 8.23 है० भूमि पर प्रोसेसिंग ईकाई के निर्माण, संचालन एवं रख-रखाव हेतु अनुबंध हस्ताक्षरित किया गया।

मा० उच्चतम न्यायालय, नई दिल्ली तथा राष्ट्रीय हरित अधिकरण (एनजीटी) के आदेश 04-03-2016 के अनुपालन में 03 अक्टूबर, 2016 को प्रोसेसिंग प्लांट का निर्माण प्रारम्भ हुआ तथा दिनांक 30 नवम्बर, 2017 को निर्माण कार्य पूर्ण हुआ तथा दिनांक 01 दिसम्बर, 2017 से प्रोसेसिंग प्लांट का ट्रायल रन का कार्य प्रारम्भ किया गया और जनवरी 2018 से कूड़े का प्रोसेसिंग का कार्य अनुबन्धित कम्पनी मै० देहरादून वेस्ट मैनेजमेंट प्रा० लि० द्वारा डीपीआर अनुबंध के अनुसार प्रारम्भ किया गया।

शीशमबाड़ा प्रोसेसिंग प्लांट में प्रतिदिन प्रोसेसिंग उपरान्त निकलने वाले आर०डी०एफ०/कम्पोस्ट को डीपीआर एवं मै० देहरादून वेस्ट मैनेजमेंट प्रा० लि० से हुए अनुबन्ध पत्र के बिन्दु सं० 5.13.6 आर्टिकल-5 के अनुसार प्रोसेसिंग कम्पनी द्वारा 06 माह के अन्दर निस्तारित किया जाना है और अनुबन्ध के बिन्दु संख्या-2.3.3(2) शेड्यूल-6 के अनुसार प्रोसेस प्रोडक्ट (आर०डी०एफ० और कम्पोस्ट) को किसी अन्य लोकेशन पर अनुबन्धित कम्पनी को मै० देहरादून वेस्ट मैनेजमेंट प्रा० लि० को अपने व्ययभार पर ले जाना था। किन्तु कम्पनी द्वारा मिक्स वेस्ट/आर०डी०एफ० को वैज्ञानिक भूमि भरण स्थल पर एकत्रित कर दिया गया, एवं मै० देहरादून वेस्ट मैनेजमेंट प्रा० लि० द्वारा कूड़े को बिना प्रोसेसिंग के कूड़े को सीधे लैंडफिल साईट पर निस्तारित किया जा रहा था जो की अनुबन्ध का स्पष्ट उल्लंघन है। जिसके क्रम में नगर निगम द्वारा कम्पनी को एस०एल०एफ० में भण्डारित किये गये मिक्स वेस्ट/आर०डी०एफ० को निस्तारण करने हेतु अनुबन्ध में निहित प्रावधानों के अन्तर्गत आवश्यक कार्यवाही करने हेतु समय-समय पर आवश्यक दिशा निर्देश दिये गये एवं भण्डारित मिक्स वेस्ट/आर०डी०एफ० को तत्काल निस्तारित करने की कार्यवाही हेतु नोटिस भी जारी किये गये परन्तु मै० देहरादून वेस्ट मैनेजमेंट प्रा० लि० द्वारा निरन्तर अनुबंध का उल्लंघन किये जाने पर एवं मै० देहरादून वेस्ट मैनेजमेंट कम्पनी द्वारा भूमि भरण स्थल पर एकत्रित मिक्स वेस्ट/आर०डी०एफ० हटाने के लिए कोई प्रभावी कार्यवाही नहीं किये जाने पर नगर निगम, देहरादून समय-समय पर चालान/पेनलटी भी की गयी

अनुबन्ध पत्र के बिन्दु संख्या-5.14.1 आर्टिकल-5 के अनुसार वैज्ञानिक भूमि भरण स्थल पर केवल इन्टर् मैटेरियल (कुल टोस अपशिष्ट का 20 प्रतिशत) डाला जाना था किन्तु कम्पनी द्वारा अनुबंध का स्पष्ट उल्लंघन करते हुए मिक्स वेस्ट/आर०डी०एफ० को वैज्ञानिक भूमि भरण स्थल पर डाला जा रहा है। जिससे वैज्ञानिक भूमि भरण स्थल जो कि 15 वर्षों के लिए उपयोग किया जाना था मात्र 04 वर्षों के अन्तराल में भर दिया गया है।



Gumil  
01/05/23

*[Handwritten signature]*



# कार्यालय नगर निगम, देहरादून।



(फोन-0135-271407; फैक्स-0135-2061000; ई-मेल-nagarnigam.ddun@gmail.com)

पत्रांक-1897/11

Work Order

दिनांक:- 18/09/23

To,  
Prof Absar Ahmad Kazmi  
Civil Engineering Department  
IIT Roorkee Uttarakhand

**Subject:** - The Project of solid waste, processing, composting and scientific Landfill (SLF), disposal system in Build operate and transfer Mode (BOT) for entire city's municipal solid wastes at Sheeshambada Site. (Quantification/Estimation & Quality Analysis of stored RDF/mixed waste at processing plant site.)

**Reference:-**

1. Letter No. 1061(H) dated 02/08/23 of Nagar Nigam Dehradun.
2. Your letter dated 4<sup>th</sup> August, 2023.

Dear Sir

This refers to your letter-dated 4<sup>th</sup> August-2023 wherein you proposed the rates for quantification & characterization of stored waste at the Sheeshambada processing site. Nagar Nigam Dehradun is pleased to issue work order to Civil Engineering Department IIT Roorkee Uttarakhand on following terms and conditions:

**A) Scope of work :-**

1. Estimation of Legacy waste in terms of Volume and weight by drone survey.
  2. Sampling of waste at five locations at three different depths. (Total 15 samples)
  3. Analysis of 15 Samples for characteristics/Components such as Textile, wood, Rubber, Leather, metal Glass, Stone Ceramic.
  4. Analysis of 15 samples for Bulk density, moisture contents, and size distribution.
  5. Analysis of 15 samples for larger fractions, i.e., >30 mm for calorific value, Moisture Content, Ash Chlorine, Sulphur
  6. Analysis of 15 samples of fine fraction, i.e., <4 mm for Density, pH, Moisture, Color, Odor, Conductivity, Carbon, Nitrogen, Phosphorus, Potassium, Heavy Metals (Arsenic, Cadmium, Chromium, Copper, Lead, Mercury (mg/kg), Nickel (mg/kg) Zinc (mg/kg)
  7. Analysis of 15 Samples 4-30 mm fraction for Bulk density, Moisture Contents, Size Distribution
  8. TCLP Tests on 15 Samples of 4-30 mm and 15 Samples for <4 mm Fraction
- B) Time Frame :** within 3-4 month after the receipt of fee
- C) Consulting charges :** Rs 12.0 Lacs (Rs. Twelve Lac + 18% GST)

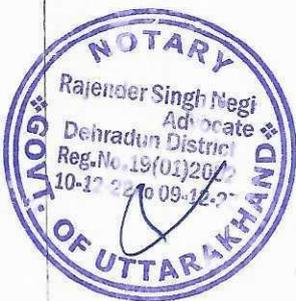
Please acknowledge the receipt of this work order. You are required to start the work from within one week as per terms mentioned above.

Chief Municipal Health officer  
Nagar Nigam Dehradun

Copy to :-

1. Municipal Commissioner, Nagar Nigam Dehradun
2. Senior Finance Office, Nagar Nigam Dehradun

Chief Municipal Health officer  
Nagar Nigam Dehradun

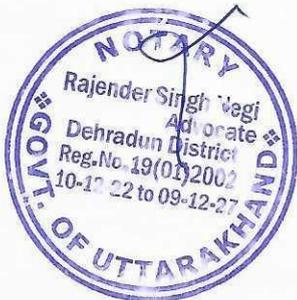


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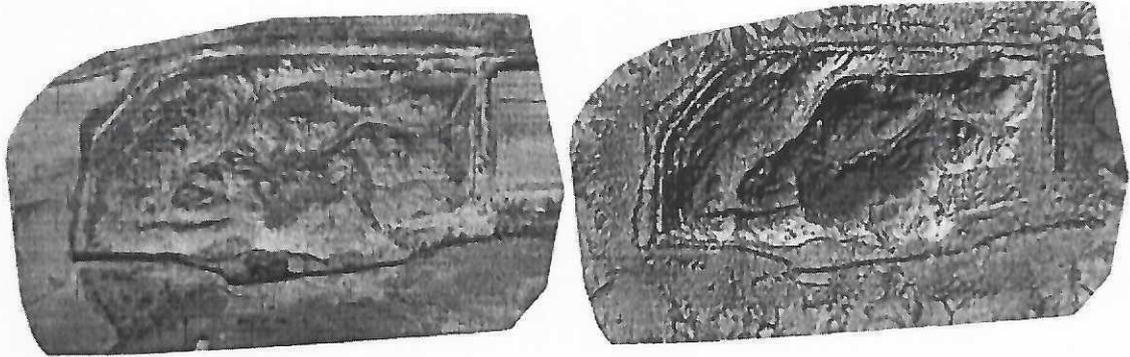
EN 904503904IN  
Date 20/9/23

PROJECT: QUANTIFICATION AND CHARACTERIZATION OF STORED MUNICIPAL  
SOLID WASTE AT SHISHAMBAD, DEHRADUN



A handwritten signature in blue ink, consisting of stylized, overlapping loops and lines.

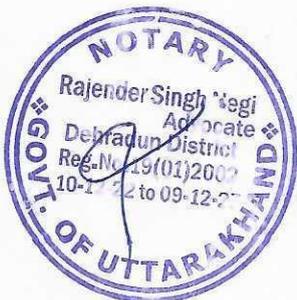
Sampling at 11<sup>th</sup> December, 2023



A handwritten signature in blue ink, consisting of stylized, overlapping loops and lines.



Sampling and monitoring at 28<sup>th</sup> December, 2023



Handwritten signature of Rajender Singh Negi.



## कार्यालय नगर निगम, देहरादून।



(का०- 0135-2714074 फ़ैक्स- 0135-2651060 ई-मेल- nagarnigam.ddn@gmail.com)

पत्राक: 2755 CH)

दिनांक: 28/04/23

सेवा में

निदेशक,  
शहरी विकास निदेशालय  
उत्तराखण्ड।

विषय: नगर निगम, देहरादून की नगरीय ठोस अपशिष्ट प्रबन्धन के अन्तर्गत शीशमबाड़ा प्रोसेसिंग प्लांट की क्षमता बढ़ाने के लिए वित्तीय सहयोग प्रदान करने के सम्बन्ध में।

महोदय

शीशमबाड़ा प्रोसेसिंग प्लांट में प्रतिदिन क्षमता से अधिक 415 मिट्रिक टन अपशिष्ट प्रसंस्करण हेतु आ रहा है, जिसके कारण प्लांट पर भारी दबाव पड़ रहा है, जिसके दृष्टिगत प्लांट की क्षमता बढ़ाने की आवश्यकता प्रतीत हो रही है। उपरोक्त प्रकरण मा० एन०जी०टी० में भी गतिमान है तथा दिनांक 26-04-2023 को संयुक्त सचिव एवं राष्ट्रीय मिशन निदेशक, स्वच्छ भारत मिशन, आवासन और शहरी कार्य मंत्रालय, भारत सरकार द्वारा भी अपने निरीक्षण में समस्या का संज्ञान लेते हुए प्रोसेसिंग प्लांट की क्षमता को बढ़ाये जाने के निर्देश दिये गये हैं। महोदय वर्तमान में प्लांट में पर्याप्त स्थान उपलब्ध है, जिसमें प्रसंस्करण के लिए विभिन्न यांत्रिकी मशीनों की स्थापना की जा सकती है। विभिन्न एजेंसियों द्वारा उपरोक्तानुसार मशीनों की स्थापना हेतु आगणन उपलब्ध कराये गये हैं, जिसका विवरण निम्न अनुसार है:-

क्र.सं.	मशीनरी का विवरण	अनुमानित लागत	GST 18%	कुल धनराशि
1	75 एम०एम० ट्रामल	1,25,00,000	22,50,000	1,47,50,000
2	30 टीपी०एच० बैलेस्टिक सेपरेटर	66,00,000	11,88,000	77,88,000
3	25 टीपी०एच० थ्रेडोर	1,60,00,000	28,80,000	1,88,80,000
			योग-	4,14,18,000

उपरोक्त हेतु बजट की व्यवस्था एस०एफ०सी० के माध्यम से प्रस्तावित है, जिसमें राज्यांश 65 प्रतिशत (रु० 2,69,21,700) दो करोड़ उनहत्तर लाख इक्कीस हजार सात सौ रुपये एवं नगर निगम द्वारा 35 प्रतिशत (रु० 1,44,96,300) एक करोड़ चव्वालीस लाख छियानबे हजार तीन सौ रुपये व्यय अनुमानित है।

अतः प्रोसेसिंग प्लांट के सुचारु संचालन/क्षमता बढ़ाने के लिए उल्लिखित मशीनरियों/उपकरण क्रय करने के वित्तीय सहयोग प्रदान करने का कष्ट करें।

संलग्न: उपरोक्तानुसार।

भवदीय,  
  
(मनुज गोयल)  
अध्यक्ष  
नगर आयुक्त,  
नगर निगम, देहरादून।

नगर आयुक्त,  
नगर निगम, देहरादून।

प्रतिलिपि: सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन को सादर सूचनाथ प्रेषित।



Dem  
11/5/23

नगर निगम, देहरादून की नगरीय ठोस अपशिष्ट प्रबन्धन के अन्तर्गत शीशमबाड़ा प्रोसेसिंग प्लांट की क्षमता बढ़ाये जाने एवं 58 हूपर/टीपर वाहनों को क्रय किये जाने हेतु कुल रू0 9.99 करोड़ के प्रस्ताव के संबंध में अपर सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन की अध्यक्षता में विभागीय समिति की दिनांक 18.12.2023 को मध्याह्न 12.00 बजे आहूत बैठक का कार्यवृत्त :-

उक्त बैठक में निम्नलिखित अधिकारियों द्वारा प्रतिभाग किया गया :-

1. श्री गौरव कुमार, नगर आयुक्त, नगर निगम, देहरादून।
2. डॉ0 ललित नारायण मिश्र, अपर निदेशक, शहरी विकास निदेशालय, उत्तराखण्ड, देहरादून।
3. श्री एच0 के0 पाण्डे, सलाहकार, राज्य योजना आयोग, नियोजन विभाग, उत्तराखण्ड शासन।
4. श्री प्रदीप कुमार शुक्ल, उप सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन।
5. श्री उदय प्रताप सिंह, प्रोजेक्ट इंजीनियर, शीशमबाड़ा, देहरादून।
6. श्री रमेश चौहान, सामाजिक विकास विशेषज्ञ, नगर निगम, देहरादून।

सर्वप्रथम बैठक में प्रतिभाग कर रहे सभी अधिकारियों का स्वागत किया गया। नगर आयुक्त, नगर निगम, देहरादून द्वारा अवगत कराया गया कि वर्ष 2018 में नगर निगम, देहरादून का सीमाविस्तार होने के उपरान्त क्षेत्रफल में वृद्धि एवं वाडों की संख्या 100 हो जाने के कारण प्लाट में कूड़े की मात्रा लगभग 450 मिट्टिक टन प्रतिदिन होने के फलस्वरूप अधिक मात्रा में कूड़े का प्रोसेसिंग करने में व्यावहारिक कठिनाईयाँ का सामना करना पड़ रहा है। वर्तमान में प्रोसेसिंग प्लांट को क्षमता से अधिक समय तक संचालित किया जा रहा है। प्लाट संचालन में आ रही लगातार समस्याओं के कारण शीशमबाड़ा प्रोसेसिंग प्लांट की क्षमता का वर्तमान वाडें राख्या, क्षेत्रफल एवं जनसंख्या के दृष्टिगत बढ़ाया जाना/अपग्रेड किया जाना नितांत आवश्यक है।

नगर आयुक्त, नगर निगम, देहरादून द्वारा नगर क्षेत्रान्तर्गत नगरीय ठोस अपशिष्ट प्रबन्धन की वर्तमान में प्रचलित व्यवस्था से विभागीय समिति के सदस्यों का अवगत कराया गया। अवगत कराया गया कि नगरीय ठोस अपशिष्ट प्रबन्धन हेतु शीशमबाड़ा प्रोसेसिंग प्लांट की क्षमता बढ़ाये जाने हेतु 03 मशीनों यथा 75 एम0एम0 ट्रामल मशीन 30 टी0पी0एच0 वेलेस्टिक सेपरेटर, 25 टी0पी0एच0 शैंडर का क्रय किया जाना एवं 58 हूपर/टीपर वाहनों का क्रय किया जाना निर्धारित है।

3- इस संबंध में सलाहकार राज्य योजना आयोग, नियोजन विभाग द्वारा नगर की ठोस अपशिष्ट प्रबन्धन हेतु डोर-टू-डोर एव सोर्स सेग्रिगेशन के संबंध में पृच्छा की गयी। इस संबंध में नगर आयुक्त, नगर निगम, देहरादून द्वारा अवगत कराया गया कि वर्तमान में नगर क्षेत्रान्तर्गत डोर-टू-डोर कूड़ा कलेक्शन के अन्तर्गत एक हूपर/टीपर वाहन द्वारा लगभग 800 परिवारों का कूड़ा उठान हो रहा है, जिस हेतु डोर-टू-डोर कूड़ा कलेक्शन के लिए कुल 250 वाहनों की आवश्यकता है। वर्तमान में 120 वाहनों के माध्यम से कूड़ा कलेक्शन का कार्य किया जा रहा है, जोकि पर्याप्त नहीं है। कूड़ा उठान व्यवस्था को सुदृढ़ किये जाने हेतु 130 अतिरिक्त वाहनों को क्रय किया जाना निर्धारित है, जिसके अन्तर्गत प्रथम चरण में कुल 58 वाहनों की क्रय किया जाना प्रस्तावित किया गया है।

उक्त के संबंध में विस्तृत विचार-विमर्श उपरान्त नगर निगम, देहरादून की नगरीय ठोस



अपशिष्ट प्रबंधन के अन्तर्गत शीशमबाड़ा प्रोसेसिंग प्लांट की क्षमता बढ़ाये जाने एवं 58 हूपर/टीपर वाहनों को क्रय किये जाने संबंधी प्रस्ताव हेतु कुल संस्तुत लागत कुल ₹0 999.22 लाख पर सैद्धान्तिक रूप से अनुमोदन प्रदान करते हुये निम्नलिखित शर्तों के अधीन कार्यवाही किये जाने के निर्देश दिये गये :-

1. चूँके उक्त प्रस्ताव Procurement से संबंधित है। अतः इस संबंध में नगर निगम, देहरादून वित्त विभाग के शासनादेश संख्या-103/XXVII(7)32/2007 टी0सी0-1 दिनांक 31 जुलाई, 2022 में सामग्री एवं सेवाओं के क्रय के लिए भारत सरकार द्वारा विकसित गवर्नमेंट ई-मार्केटप्लेस, जेम (GeM) के संबंध में दिये गये दिशा-निर्देशों के अनुसार अग्रतः कार्यवाही करना सुनिश्चित करें।
2. भारत सरकार द्वारा विकसित गवर्नमेंट ई-मार्केटप्लेस, जेम (GeM) पॉर्टल में Required Specification के अनुरूप सामग्री की दरें उपलब्ध न होने पर नियमानुसार प्रक्रिया अपनाते हुये Manufacturer/Dealer आदि से प्राप्त कर विश्लेषित करते हुए सक्षम अधिकारी के अनुमोदनोपरान्त अग्रतः कार्यवाही सुनिश्चित की जायेगी।
3. क्रय की जाने वाली सामग्री एवं सेवाओं की दरों की उपयुक्त होने (Reasonability of rates) को सुनिश्चित किया जायेगा।
4. नगर निगम, देहरादून नगरीय ठोस अपशिष्ट प्रबंधन हेतु भविष्य की आवश्यकताओं को मध्यनजर रखते हुये मशीनों/वाहनों का क्रय किया जाना सुनिश्चित करें।
5. मशीनों/वाहनों का क्रय किये जाने के संबंध में उत्तराखण्ड अधिपति नियमावली, 2017 (यथा संशोधित) का अनुपालन सुनिश्चित किया जायेगा।

इसके साथ ही बैठक में उपस्थित सभी अधिकारियों को धन्यवाद ज्ञापित करते हुए बैठक सम्पन्न हुई।

Signed by Nitin Singh  
Bhadauria  
Date: 22-12-2023 17:03:07

(नितिन सिंह भदौरिया)  
अपर सचिव।

उत्तराखण्ड शासन

शहरी विकास अनुभाग-3

संख्या-1147/IV(3)/2023-12 (11 SWM) 2023

देहरादून: 16 दिसम्बर, 2023

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. अपर सचिव, वित्त/नियोजन विभाग, उत्तराखण्ड शासन।
2. निदेशक, शहरी विकास निदेशालय, उत्तराखण्ड, देहरादून।
3. नगर आयुक्त, नगर निगम, देहरादून।
4. अधीक्षण अभियन्ता, शहरी विकास निदेशालय, उत्तराखण्ड, देहरादून।
5. गार्ड फाईल।



3



## कार्यालय नगर निगम, देहरादून।



(का०- 0135-2714074; फौक्स- 0135-2651060; ई-मेल- (nagarnigam.ddn@gmail.com)

पत्रांक: 1885...CH

दिनांक: 04.11.24

प्रेषक,

नगर आयुक्त,  
नगर निगम, देहरादून।

सेवा में,

अग्नि शमन अधिकारी,  
गांधी रोड, देहरादून।

विषय: शीशमबाड़ा प्रोसेसिंग प्लांट एवं कारगी ट्रांसफर स्टेशन में फायर ऑडिट के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि नगर निगम, देहरादून के शीशमबाड़ा प्रोसेसिंग प्लांट में अग्नि सुरक्षा हेतु अग्नि सुरक्षा उपकरणों के स्थापना हेतु अग्नि शमन विभाग द्वारा ऑडिट किया जाना आवश्यक है ताकि प्रोसेसिंग प्लांट की सुरक्षा हेतु मानकों के अनुसार अग्नि सुरक्षा उपकरणों की स्थापना की जा सके।

अनुरोध है कि नगर निगम, देहरादून के शीशमबाड़ा स्थित प्रोसेसिंग प्लांट एवं कारगी स्थित ट्रांसफर स्टेशन का स्थलीय निरीक्षण/ऑडिट कराते हुए प्लांट एवं ट्रांसफर स्टेशन की सुरक्षा हेतु मानकों के अनुसार अग्नि सुरक्षा उपकरणों के स्थापना हेतु दिशा-निर्देश प्रदान करने का कष्ट करें, ताकि प्रोसेसिंग प्लांट में अग्नि सुरक्षा उपकरण स्थापित किये जा सकें।

भवदीय

(गौरव कुमार)

आई०ए०ए०

नगर आयुक्त

नगर निगम, देहरादून।

प्रतिलिपि:

1. जिलाधिकारी/प्रशासक, देहरादून को सूचनार्थ।
2. मुख्य नगर स्वास्थ्य अधिकारी, नगर निगम, देहरादून को आवश्यक कार्यवाही हेतु।
3. क्षेत्रीय अग्नि शमन अधिकारी, सेलाकुई, देहरादून को आवश्यक कार्यवाही हेतु।
4. प्रोजेक्ट इन्डीपेन्डेंट इंजीनियर, शीशमबाड़ा प्रोसेसिंग प्लांट को इस निर्देश के साथ कि सम्बन्धित विभाग से समन्वय कर निरीक्षण/ऑडिट कराना सुनिश्चित करायें।
5. प्रोजेक्ट मैनेजर, मै० नेकोफ, शीशमबाड़ा प्रोसेसिंग प्लांट को इस निर्देश के साथ कि अग्नि शमन विभाग को उपरोक्तानुसार प्रोसेसिंग प्लांट के निरीक्षण/ऑडिट में आवश्यक सहयोग प्रदान करना सुनिश्चित करें।

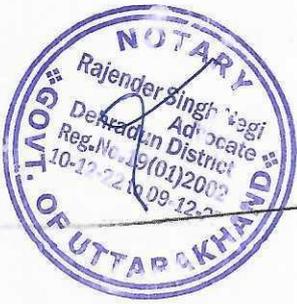
नगर आयुक्त  
नगर निगम, देहरादून।

# Green Clean Waste Management Private Limited

Near - Seeshambada, Selagui, Dehradun-248197

## ENZYMIE SPRAY REPORT

Nov. 2023



# Green Clean Waste Management Private Limited

Near - Seeshambada, Selagui, Dehradun-248197

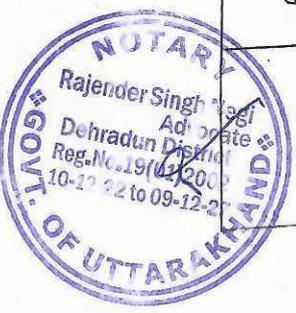
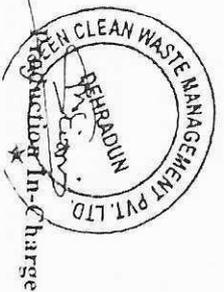
## ENZYMEE SPRAY REPORT

Note: 1kg = 1 Litre

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray (b/w 12:00 - 13:00)		3rd Spray (b/w 16:30 - 17:30)		4th Spray (b/w 19:30 - 20:30)		Total Enzyme Used (Litres)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
1	01/11/23	1. VIKAS 2. Maha Pratap 3. Sachin-L	210 kg	1. VIKAS 2. Sundar 3. Sachin-L	660 kg	1. VIKAS 2. Sansuddin 3. Sachin-L	430 kg	1. Mang e Ram 2. Akshu 3. Sansuddin	240 kg	1540
424	02/11/23	No Spray due to driver	0	1. Sachin-L 2. Man Singh 3. Ravi	310 kg	1. Mang e Ram 2. Sansuddin 3. Sachin-L	420 kg	1. Mang e Ram 2. Akshu 3. Sansuddin	170 kg	900
3	03/11/23	1. VIKAS 2. Man Singh 3. Sachin-L	190 kg	1. VIKAS 2. Man Singh 3. Sachin-L	290 kg	1. VIKAS 2. Sansuddin 3. Sachin-L	260 kg	1. Mang e Ram 2. Akshu 3. Sansuddin	210 kg	950
4	04/11/23	1. VIKAS 2. Sundar 3. Sachin-L	400 kg	1. VIKAS 2. Sundar 3. Ravi	210 kg	1. Sandeep 2. Sansuddin 3. Sachin-L	220 kg	1. Mang e Ram 2. Sansuddin 3. Sachin-L	240 kg	1070



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# Green Clean Waste Management Private Limited

Near – Seeshambada, Selaquai, Dehradun-248197

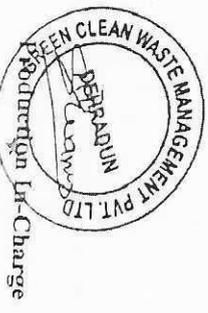
## ENZYMEE SPRAY REPORT

Note: 1kg ≈ 1 Litre

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray(b/w 12:00 - 13:00)		3rd Spray (b/w 16:30 - 17:30)		4th Spray(b/w 19:30 - 20:30)		Total Enzyme Used(Ltrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
5	05/11/23	1. Sakib 2. Man Singh 3. Sachin.L	180 Kg	1. Sakib 2. Man Singh 3. Sachin.L	200 Kg	1. Munge Ram 2. Ashu 3. Sachin.L	430 Kg	1. Munge Ram 2. Ashu 3. Sachin.L	360 Kg	1170
425	06/11/23	1. Vikas 2. Sundar 3. Sachin.L	320 Kg	1. Vikas 2. Sundar 3. Sachin.L	440 Kg	1. Munge Ram 2. Samsuddin 3. Sachin.L	210 Kg	1. Munge Ram 2. Samsuddin 3. Ashu	130 Kg	1100
7	07/11/23	No spray due to Driver.	0	1. Ashish. 2. Parvinder 3. Sachin.L	260 Kg	1. Ashish 2. Parvinder 3. Sachin.L	230 Kg	1. Munge Ram 2. Samsuddin 3. Ashu	130 Kg	620
8	08/11/23	No spray due to Driver	0	1. Ashish 2. Ravindra 3. Sachin.L	310 Kg	1. Ashish 2. Samsuddin 3. Sachin.L	230 Kg	No spray due to driver	0	540



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# Green Clean Waste Management Private Limited

Near Seeshambada, Selauqui, Dehradun-248197

## ENZYME SPRAY REPORT

Note: 1kg = 1 Litre

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray (b/w 12:00 - 13:00)		3rd Spray (b/w 16:30 - 17:30)		4th Spray (b/w 19:30 - 20:30)		Total Enzyme Used (Litrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
9	09/11/23	1. Ankit 2. Ravindra 3. Ravi	210 kg	1. Ashish 2. Ravindra 3. Sachin-L	230 kg	1. Nikas 2. Sansiddhi 3. Sachin-L	500 kg	No spray due to rain	0	210
10	10/11/23	1. Ankit 2. Mansingh 3. Ravi	190 kg	1. Ashish 2. Surdar 3. Sachin-L	240 kg	1. Mange Ram 2. Sansiddhi 3. Sachin-L	220 kg	No spray due to water	0	650
11	11/11/23	1. Ankit 2. Surdar 3. Sachin-L	210 kg	1. Ashish 2. Surdar 3. Sachin-L	260 kg	1. Mange Ram 2. Sansiddhi 3. Sachin-L	240 kg	No spray due to rain	0	710
12	12/11/23	1. Sakib 2. Sansiddhi 3. Santosh	380 kg	1. Mange Ram 2. Akshay 3. Sansiddhi	320 kg	Divali	0	Divali	0	700

426



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IPE Sign.



*[Signature]*

# Green Clean Waste Management Private Limited

Near Seeshambada, Selagun, Dehradun-248197

## ENZYMIC SPRAY REPORT

Date: 14/11/23

S.No	Date	1st Spray (btw 9:30 - 10:30)		2nd Spray (btw 12:00 - 13:00)		3rd Spray (btw 16:50 - 17:50)		4th Spray (btw 19:50 - 20:50)		Total Enzyme Used(Ltrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
13	15/11/23	1. Saketib 2. Savitri 3. Ravi	490 kg	1. Saketib 2. Savitri 3. Sachin-L	280 kg	1. Manoj Ram 2. Sambuddhi 3. Sachin-L	120 kg	1. Manoj Ram 2. Astha 3. Sambuddhi	120 kg	250
<b>427</b>	14/11/23	1. Saketib 2. Savitri 3. Ravi	210 kg	1. Saketib 2. Kalka 3. Sachin-L	220 kg	1. Manoj Ram 2. Astha 3. Sachin-L	300 kg	1. Manoj Ram 2. Astha 3. Sambuddhi	220 kg	210
15	15/11/23	Also spray Bhai Dooj	0	Also spray Bhai Dooj	0	1. Manoj Ram 2. Astha 3. Sambuddhi	220 kg	1. Manoj Ram 2. Astha 3. Sambuddhi	220 kg	220
16	16/11/23	No spray due Tanker starting Prothem.	0	1. Saketib 2. Man Singh 3. Sachin-L	480 kg	1. Manoj Ram 2. Sambuddhi 3. Sachin-L	290 kg	1. Manoj Ram 2. Astha 3. Sambuddhi	220 kg	960



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10

# Green Clean Waste Management Private Limited

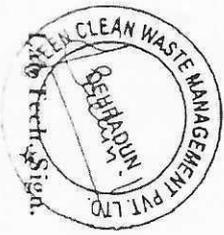
Near Seeshambada, Selagui, Dehradun-248197

## ENZYMME SPRAY REPORT

Note: 1kg = 1 litre

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray(b/w 12:00 - 13:00)		3rd Spray (b/w 16:30 - 17:30)		4th Spray(b/w 19:30 - 20:30)		Total Enzyme Used(Ltrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
17	17/11/23	1. Aklish 2. Sundar 3. Sabin.L	680 kg	1. Aklish 2. Man Singh 3. Sabin.L	260 kg	1. Marge Ram 2. Samrudhin 3. Sabin.L	690 kg	1. Marge Ram 2. Akhu 3. Samrudhin	240 kg	1870
18	18/11/23	1. Sakib 2. Ravindra 3. Ravi	390 kg	1. Aklish 2. Ravindra 3. Sabin.L	580 kg	1. Aklish 2. Samrudhin 3. Sabin.L	300 kg	1. Marge Ram 2. Akhu 3. Samrudhin	210 kg	1480
19	19/11/23	No spray due to Driver	0	No spray due to driver	0	1. Sakib 2. Samrudhin	220 kg	1. Marge Ram 2. Samrudhin 3. Akhu	170 kg	390
20	20/11/23	1. Sabin.L 2. Ravi	200 kg	1. Sabin.L 2. Ravi	240 kg	1. Sabin.L 2. Samrudhin 3. Ravi	270 kg	1. Marge Ram 2. Javed 3. Samrudhin	340 kg	1180

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# Green Clean Waste Management Private Limited

Near - Seeshambada, Selagui, Dehradun-248197

## ENZYMEE SPRAY REPORT

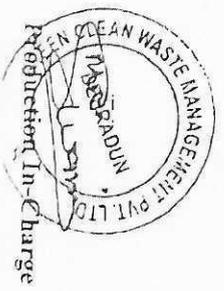
Note: 1kg = 1 Litre

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray(b/w 12:00 - 13:00)		3rd Spray (b/w 16:30 - 17:30)		4th Spray(b/w 19:30 - 20:30)		Total Enzyme Used(Litrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
21	21/11/23	1. Sachin.L 2. Ravi	450 Kg	1. Ankit 2. Sachin.L	690 Kg	1. Mange Ram 2. Samsuddin 3. Sachin.L	450 kg	1. Mange Ram 2. Ankit 3. Samsuddin	245 kg	1830
22	22/11/23	1. Sachin.L 2. Ravi	480 Kg	1. Ashish 2. Sachin.L	270 Kg	1. Mange Ram 2. Samsuddin 3. Sachin.L	220 Kg	1. Mange Ram 2. Ankit 3. Samsuddin	255 kg	1220
23	23/11/23	1. Sachin.L 2. Ravi	380 Kg	1. Sachin.L 2. Ravi	180 Kg	1. Ashish 2. Samsuddin 3. Sachin.L	220 kg	No spray due to driver.	0	780
24	24/11/23	1. Sakib 2. Sachin.L	310 Kg	No spraying due to tanker key lock problem	0	1. Ashish 2. Samsuddin 3. Sachin.L	190 Kg	No spray due to driver	0	500

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# Green Clean Waste Management Private Limited

Near Seeshambada, Selagui, Dehradun-248197

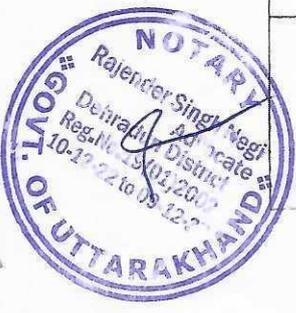
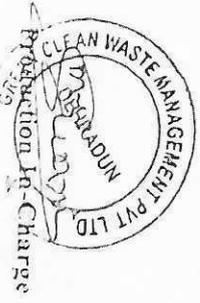
## ENZYMES SPRAY REPORT

Note: 1kg = 1 Litre

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray(b/w 12:00 - 13:00)		3rd Spray (b/w 16:30 - 17:30)		4th Spray(b/w 19:30 - 20:30)		Total Enzyme Used(Ltrs)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
25	25/11/23	1. Sachin.L 2. Pavi	390 kg	1. Sachin.L 2. Pavi	310 kg	1. Sachin.L 2. Sansuddin	380 kg	1. mange Ram 2. Sachin.L	250 kg	1500
<b>430</b>	26/11/23	No spray due to water starting problem	0	1. Sachin.L 2. Pavi	400 kg	1. mange Ram 2. Sansuddin 3. Sachin.L	240 kg	1. mange Ram 2. Sansuddin	190 kg	830
27	27/11/23	No spray due to water starting problem	0	1. Arshith 2. Sachin.L	210 kg	1. mange Ram 2. Sansuddin 3. Sachin.L	270 kg	1. mange Ram 2. Sansuddin 3. Ashu	280 kg	760
28	28/11/23	1. Sachin.L 2. Pavi	410 kg	1. Sachin.L 2. Pavi	220 kg	1. mange Ram 2. Sansuddin 3. Sachin.L	250 kg	1. mange Ram 2. Sansuddin 3. Ashu	160 kg	1040



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Signature

# Green Clean Waste Management Private Limited

Near Seeshambada, Selagui, Dehradun-248197

## ENZYME SPRAY REPORT

Note: 1kg : 1 Litre

S.No	Date	1st Spray (b/w 9:30 - 10:30)		2nd Spray(b/w 12:00 - 13:00)		3rd Spray (b/w 16:30 - 17:30)		4th Spray(b/w 19:30 - 20:30)		Total Enzym Used(Lt)
		Persons	Qty	Persons	Qty	Persons	Qty	Persons	Qty	
29	29/11/23	1. Sachin L 2. Ravi	190 kg	1. Akshith 2. Sachin L	380 kg	1. Ankit 2. Sachin L	600 kg	1st spray due to Driver	0	1170
43 <sup>34</sup>	30/11/23	1. Sachin L 2. Ravi	330 kg	1. Sachin L 2. Ravi	210 kg	1. Marge Ram 2. Samsuddin 3. Sachin L	380 kg	1. Marge Ram 2. Akshith 3. Samsuddin	210 kg	1130

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IPE Sign.





Uttarakhand Pollution Control Board  
Gaura Devi Bhawan 46 B IT Park,  
Sahastradhara Rd,  
Dehradun, Uttarakhand 248001  
Phones : 040-23887500 Fax: 040-23815631

## Provisional Consent Order (CCA)

Application No-1143281 Dated: 04/08/2023

Ref No-5719/UEPPCB/Dehradun RO/Dehradun/CTO/1143281

Valid upto: 31/03/2024

Besides streamlining and simplifying of regulatory regime, Uttarakhand Pollution Control Board has taken initiative in from of introduction of Consolidated Consent and Authorization (CC&A) which provides for a one shot application and clearance of the consents under Water Act, Air Act and Authorization under Hazardous Wastes Rules for a period of 5 years. Consolidated Consent and Authorisation Board issues consolidated consent and Authorization to an industrial unit for operation of plant carrying out industrial activity specifying following conditions.

### Consolidated Consent and Authorisation

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution) Act-1981

and Authorization under rule 3(c) & 5(5) of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008 framed under the E(P) Act-1986

And whereas Board has received consolidated Application No. (CIO:CCA-Renew) 1143281 and Dated 21/07/2023 for the consolidated consent and authorization (CC&A) of this Board under the provisions / rules of the aforesaid Acts Consent & Authorization is hereby granted as under.

**CONSENT AND AUTHORISATION :** (under the provisions / rules of the aforesaid environmental acts)

To

M/s NACOF MSW Processing and Disposal Facility Shishambada

Plot no 6kha 18 Khas 19 20 22 Ka and 23 24 25 26 Ka Shishambada Vikasnagar Distt Dehradun

Tehsil: Vikasnagar

District: Dehradun

Phone No: 7903775650

Consent Order No:

1143281 Renew

Valid upto: 31/03/2024

All Conditions under the AIR ACT-1981 WATER ACT-1974 HAZARDOUS ACT-2008 shall be Applicable to you as mentioned in the detailed Consent Order \*\*\*

#### GENERAL CONDITIONS :-

- This order is provisional order and detailed order is considered as final.
- All the conditions & provisions under the Water Act 1974, the Air Act 1981 and the Environment (Protection) Act 1986 and the rules made there under shall be complied with
- All the conditions & provisions under the Hazardous Waste (Management, Handling and Trans boundary Movement) Rules 2008 as amended shall be complied
- The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification
- The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and 70dB(A) during night time. Daytime is reckoned in between 6 a.m. and 10 p.m. and nighttime is

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reckoned between 10 p.m. and 6 a.m.

- f) In case of change of ownership/management the name and address of the new owners/ partners/ directors/ proprietor or equipment or working conditions as mentioned in the consents form / order should immediately be intimated to the Board.
- g) Industry shall have to display data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emissions and solid hazardous wastes generated within the factory premises.
- h) The CCA shall be produced for inspection at the request of an officer authorized by the Uttarakhand Pollution Control Board.
- i) Any unauthorized change in personnel, equipment or working conditions as mentioned in the CCA order by CCA holder shall constitute a breach of this CCA.
- j) Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is atleast 1000 trees per acre of land and a green belt of 5 meters width is developed.
- k) The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water Cess Act- 1977.

**\*\*\* Note : ACT-Specific, Industry-specific, Area-specific Conditions alongwith Product, Waste water effluent details shall be precisely mentioned in the DETAILED Consent Order.**

**\*\*\* Note : This is only provisional communication. The final Consent/Authorization in hard copy with duly signed by competent authority shall be the final and valid Consent/Authorization.**

For and on behalf of  
Uttarakhand Pollution Control Board



Member Secretary



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Page 2

